

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**CONTEMPT PETITION (CIVIL) Diary No(s). 45534/2024****[Arising out of impugned final judgment and order dated 17-09-2024
in W.P.(C) No. No. 295/2022 passed by the Supreme Court of India]****SUMMAST PATNI MUSSLIM JAMAT****Petitioner(s)****VERSUS****RAJESH MANJHU, THE STATE OF GUJARAT & ORS.****Respondent(s)****(IA No. 227713/2024 - EXEMPTION FROM FILING O.T.)****WITH****SLP(C) No. 24515/2024 (III)****(IA No.237435/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.237443/2024-EXEMPTION FROM FILING O.T. and IA
No.237441/2024-PERMISSION TO FILE LENGTHY LIST OF DATES****SLP(C) No. 24597/2024 (III)****(IA No.238254/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.238255/2024-EXEMPTION FROM FILING O.T.****Diary No(s). 50311/2024 (PIL-W)****(IA No. 249730/2024 - EXEMPTION FROM FILING O.T.)****Date : 27-01-2025 These matters were called on for hearing today.****CORAM :****HON'BLE MR. JUSTICE B.R. GAVAI****HON'BLE MR. JUSTICE S.V.N. BHATTI****For Petitioner(s) :****Mr. I.H. Syed, Sr. Adv.****Ms. Pyoli, AOR****Mr. A.S. Timbalia, Adv.****Ms. Saumya Dwivedi, Adv.****Mr. Animesh Rajoriya, Adv.****Mr. Huzefa A. Ahmadi, Sr. Adv.****Mr. Md. Tahir M. Hakim, Adv.****Mr. Ejaz Maqbool, AOR****Mr. Saquib S. Ansari, Adv.****Mr. Saif Zia, Adv.**

Mr. Sanjay R Hegde, Sr. Adv.
Mr. Anas Tanwir, AOR
Mr. Ebad Ur Rahman, Adv.
Ms. Zainab Sheikh, Adv.
Mr. Ankit Tiwari, Adv.
Mr. Juned Shelat, Adv.
Mr. Ashish Kumar, Adv.
Mr. Md. Asif Abbas, Adv.

For Respondent(s) : Mr. Tushar Mehta, Solicitor General of India
Mr. Gursharan Virk, Adv.
Mr. Kanu Agarwal, Adv.
Ms. Deepanwita Priyanka, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. List only I.A. Nos.16476 to 16478 of 2025 in Diary No. 50311/2024 on 31.01.2025.
2. List rest of the matters after three weeks on a Non Miscellaneous Day.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
COURT MASTER